

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1857

ANSWERED ON:08.03.2006

COLLECTION OF TOLL TAX

Mahtab Shri Bhartruhari;Tripathy Shri Braja Kishore

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether toll tax is being collected on select stretches of National Highways;
- (b) if so, the reasons therefor;
- (c) the annual toll collection made during the last three years, State-wise;
- (d) whether the Government proposes to introduce automated toll collection systems; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) The user fee (toll) is being collected by the executing agencies on behalf of Government on the sections and on bridges and tunnels on National Highways in accordance with the National Highways (Fees for the use of National Highways Section and Permanent Bridge – Public Funded Project) Rules, 1997 and the National Highways (Collection of Fees by any Person for the Use of Section of National Highways/Permanent Bridge/Temporary Bridge on National Highways) Rules, 1977

(b) User fee (toll) is a fee levied for the services or benefits rendered in relation to the use of sections of highways, bridges and tunnels. Toll is being collected on the NHs on completion of the improvement / construction works and publication of fee notification.

(c) State-wise details of annual amount of collection of users' fees collected by the Government during the last three years are annexed.

(d) & (e) It is planned to implement electronic tolling on NH Nos.1, 2 and 8 as a pilot project at a few locations and at toll plazas on Ahmedabad - Vadodara expressway.

**ANNEXURE**

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 1857 FOR 08.03.2006 ASKED BY S/SHRI BHARTRUHARI MAHTAB AND BRAJA KISHORE TRIPATHY REGARDING COLLECTION OF TOLL TAX

(Rupees in lakhs)

Sl.No.	Name of State	2002-03	2003-04	2004-05
1	Andhra Pradesh	1950.29	4174.04	5998.07
2	Assam	153.01	194.25	93.61
3	Bihar	948.91	991.86	1145.44
4	Chattisgarh	147.81	133.98	173.58
5	Gujarat	2896.03	5426.72	6689.85
6	Haryana	10305.00	12274.00	13042.00
7	Kerala	457.10	306.54	411.36
8	Karnataka	320.54	386.89	364.11
9	Madhya Pradesh	1386.70	1346.86	1740.82
10	Maharashtra	809.08	3340.31	6365.50
11	Manipur	9.26	6.38	5.16
12	Orissa	795.15	786.18	907.97
13	Punjab	1800.16	2375.09	2731.16
14	Rajasthan	3954.57	4985.82	6211.63
15	Tamil Nadu	282.44	546.24	643.59
16	Uttaranchal	111.66	147.38	69.36
17	Uttar Pradesh	3742.02	4270.60	4744.45
18	West Bengal	2974.00	2159.00	2019.00
	Total	33043.73	43852.14	53356.66

